

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

(2)

OA 2306/98

New Delhi this the 26th day of November, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri N. Sahu, Member (A)

Sh. Inder Dayal Gautam
Pharmacist, CGHS Meerut Now
R/O C/O Sh.D.C. Nim, 27-B,
Shivam Enclave, Zilmil Colony,
Phase-II,
New Delhi.

... Applicant

(By Advocate Sh. V.P.S. Tyagi)

Vs.

1. Union of India
through Secretary, M/O Health and Family
Welfare, New Delhi.

2. The Director General of Health Services,
Directorate of Health, M/O Health and
Family Welfare, Govt. of India,
Nirman Bhawan, New Delhi.

3. The Director, CGHS,
Directorate of Central Govt. Health
Scheme, Nirman Bhawan, New Delhi.

4. The Additional Director, Central
Govt. Health Scheme (CGHS),
102, Soti Ganj, Meerut (UP)

5. Dr. B.R. Routh, CMO (Since Retired),
through Additional Director-CGHS,
102, Soti Ganj, Meerut.

... Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

After hearing the learned counsel for some time, it
was pointed out to him that the case is hopelessly time barred
as the applicant has raised the question of validity of the
resignation letter dated 31.12.1983. Learned counsel seeks
permission to withdraw the O.A. Accordingly OA is dismissed
as withdrawn.

(N. Sahu)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

sk